

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 21

C.P. (IB)/243(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **EDELWEISS ASSET RECONSTRUCTION
COMPANY LIMITED V/s OM OMEGA SHELTERS
PRIVATE LIMITED**

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Sahil Mahajan for the Respondent is present. Adv. Tamanna Meghrajani i/b Khaitan Legal Associates, for the Petitioner is present through VC. Adv Rahul Chitnis i/b Adv Raturaj Bankar for th Petitioners present through VC.

Ld. Counsel for the Corporate Debtor informs that the Petition along with notice was served yesterday and seeks further time to file Reply. Four (4) weeks' time is granted.

List this matter on Board on **04.06.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**